

No.J-11015/1/2016-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 19<sup>th</sup> November, 2018

**ORDER**

The President is pleased to engage **Shri Kripal Singh Yadav**, Advocate as Standing Government Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the District & Subordinate Courts, Firozabad (U.P.), as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts, Firozabad (U.P.)**

**Standing Government Counsel**

Name of Advocate	Contact details	Enrollment No.
Shri Kripal Singh Yadav	Shikohabad Road, Jasrana, Distt. Firozabad, U.P.	UP/442/1974

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

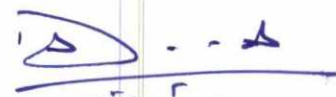
3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Shashi Prakash Singh, Additional Solicitor General of India, Allahabad High Court, Savitri Nilayam, 2/22, Triveni Nagar, Kunwar Chandra Prakash Marg, Lucknow-226020.
3. Shri Gyan Prakash, Asstt. SGI, Allahabad High Court, Allahabad.
4. Shri Surya Bhan Pandey, Asst. SGI, Allahabad High Court, Lucknow Bench.
5. Shri Kripal Singh Yadav, Standing Govt. Counsel as above.
6. The Cash (LA) Section for the payment of retainerhip fee to the above Standing Govt. Counsel with effect from the date of this order.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'List of empanelled counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
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